

firm export order of confirm L/C. The ultimate cost to the exporter will not exceed 2% over 6 months LIBOR excluding withholding tax.

(c) The Scheme has been generally welcomed by the exporters as indicated during discussion with export organisation.

[Translation]

Tax Evasion

3652. SHRI LAL BABU RAI: Will the Minister of FINANCE be pleased to state:

(a) the number of complaints regarding tax evasion received by the Income-Tax Commissioners from the Members of Parliament during the last two years;

(b) whether any action has been taken on those complaints;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) to (d). The information is being collected and will be laid on the Table of the House.

Export Of Raw-leather.

3653. SHRI PRABHU DAYAL KATHERIA: Will the Minister of COMMERCE be pleased to state:

(a) whether any target has been fixed for export of raw-leather during the current year; and

(b) if so, the details thereof?

THE MINISTER OF COMMERCE (SHRI PRANAB MUKHERJEE): (a) No, Sir.

(b) Does not arise.

[English]

RBI Restriction on Loans Against Shares

3654. SHRI PIUS TIRKEY: Will the Minister of FINANCE be pleased to state:

(a) whether RBI has imposed restrictions upon Indian investors on loan against shares and not upon foreign investors;

(b) if so, the reasons therefor; and

(c) whether the Government propose to withdraw the restrictions?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED): (a) to (c). The guidelines regarding advances against the security of shares and debentures/bonds are issued by the Reserve Bank of India to bank operating in India. Status of the investor borrowing from the banks is not the criterion for applicability of the guidelines. The extant guidelines are considered appropriate.

Increase in Cargo Handling Charges

3655. PROF. SAVITRI LAKSHMANAN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there has been steep up-

ward revision of cargo handling charges by the International Airport Authority of India;

(b) if so, the details thereof; and

(c) the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GULAM NABI AZAD): (a) to (c). Terminal and Demurrage charges for export and import cargo have been nationalised with effect from 1.8.93 by International Airports Authority of India. Important, changes brought about in the revised schedule of rates are:-

(i) Computing the Terminal, Storage and Processing (TSP) charges in addition to the minimum charges per Kg. rates has been dispensed with.

(ii) The minimum of TSP charges for export cargo have been enhanced from Rs.25/- to Rs.50/- at Delhi Airport and from Rs. 19.00 to Rs.40.00 at Bombay, Calcutta and Madras airports.

(iii) With the introduction of TSP charges, the forklift charges, which were earlier levied separately, have been dispensed with.

(iv) The per Kg. rate for TSP charges in exports at Delhi Airport remains unchanged at Rs. 0.40 while at Bombay, Calcutta and Madras airports, it has been uniformly nationalised at Rs. 0.25 per Kg.

(v) TSP charges in imports have been fixed at Rs. 2.25 per Kg. on the chargeable rate of consignment on a one time basis.

[Translation]

Exports of Item From Uttar Pradesh

3656. DR. RAMESH CHAND TOMAR:

SHRI BALRAJ PASSI

Will the Minister of COMMERCE be pleased to state:

(a) whether Japan, Britain, U.K. and U.S.A. have shown interest in certain items manufactured in Uttar Pradesh;

(b) if so, the details of these items;

(c) the value of purchase-order placed by each of these countries; and

(d) the total foreign exchange likely to be earned by this export from each of these countries?

THE MINISTER OF COMMERCE (SHRI PRANAB MUKHERJEE): (a) No, Sir.

(b) to (d) Does not arise.

[English]

Hotel Resort Project on Konark Beach

3657. SHRI ARJUN CHARAN SETHI: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government of Orissa has submitted a hotel resort project on Konark beach area for assistance;

(b) if so, the details thereof; and

(c) the reaction of the Government thereto?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GULAM NABI